

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**(IB)-790(PB)/2020**

**IN THE MATTER OF:**

CBRE South Asia Pvt. Ltd.

.... Applicant/petitioner

v.

MVL Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code**

**Order delivered on 14.09.2020**

**ORDER**

Hon'ble Actg President is on leave. Accordingly, the matter is adjourned to 23.09.2020.



**(Nirmala Vincent)**  
**Court Officer**

14.09.2020  
Ritu Sharma